

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH,**  
**COURT-IV**

57. C.P. (CAA)1037(MB)/2020  
IN  
C.A. (CAA)285(MB)/2020

CORAM:

SHRI RAJESH SHARMA  
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2021**

NAME OF THE PARTY: TarapurVastra Udyog Private Limited

SECTION 230-232 OF COMPANIES ACT, 2013

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**ORDER**

**The Court is convened through Video Conference.**

Due to paucity of time, the matter is adjourned to 28.04.2021.

Sd/-  
**RAJESH SHARMA**  
**Member (Technical)**  
/NP/

Sd/-  
**SUCHITRA KANUPARTHI**  
**Member (Judicial)**